

F.No.01(01)/Roster/CESTAT/2016
Customs, Excise & Service Tax Appellate Tribunal
West Block-2, R.K. Puram, New Delhi - 66

Dated: 14.12.2016

ORDER NO. 181 of 2016

Hon'ble President is pleased to partially modify the sitting notified vide order no. **176 of 2016 for CESTAT Delhi** to the extent indicated below :-

On 16.12.2016 at 2.30 p.m. Hon'ble Shri S.K. Mohanty, Member (J) will hear the following part heard matter :

E/538/2011-SM

By Order



(A.Mohan Kumar)^{14/12}
Registrar

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Dy. Registrar